

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-119/2(41)/ND/18

In the matter of :

Tumlare Travels (P) Ltd

... PETITIONER

SECTION :

Under Section 2(41)

Order delivered on 17.5.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

V.K. Subburaj,

Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Sanjay Grover & Mr. Devesh Kumar Vashisht,  
Advocates

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned authorized representative for the Appellant is present. Ld.

Company Prosecutor for the respondent ROC is also present. Heard at length.

Order is reserved.

(V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit